

Government to pay Rs. One Hundred per month to its pensioners as medical allowance following recommendations of Vth Pay Commission has been extended to pensioners of Kendriya Vidyalaya Sangathan;

(b) if so, the details thereof; and

(c) if not, the reason therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (c) The matter regarding extension of Government orders for grant of medical allowance to pensioners of the KVS is under examination.

#### Subsidy to Fertilizer Industry

183. SHRI SATNAM SINGH KAINTH : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the amount of subsidy given by the Government to fertilizer industry during the last three years;

(b) whether the Government have any plan to reduce the subsidy on a long term basis; and

(c) if so, the steps taken to ensure the share of subsidy goes to the users of the fertilizers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) The subsidy on controlled fertilizers and the concession on decontrolled phosphatic and potassic fertilizers paid during the last 3 years are as under:

Year	Subsidy on controlled fertilizers (Rs. in crore)	Concession on decontrolled fertilizers (Rs. in crore)
1995-96	6235.00	500.00
1996-97	5906.08	1671.77
1997-98	7307.00	2596.00

(b) and (c) It has been the endeavour of the Government to provide fertilizer to farmers at an affordable price while keeping the subsidy within reasonable limits. Through the subsidy mechanism while the farmer is insulated from increase in the price of fertilizers, the manufacturer/importer is paid compensation for the lower price at which he is required to sell these fertilizers to the farmers. Subsidy on fertilizer induces higher consumption of fertilizers which in turn leads to increased production

of foodgrains. The consumers at large also thus get benefited on account of additional availability of foodgrains.

#### Law and Order Situation

184. SHRI TATHAGATA SATPATHY :  
SHRI NARESH PUGLIA :  
DR. SHAKEEL AHMAD :  
SHRI A.C. JOS :  
SHRI VILAS MUTTEMWAR :  
DR. BIZAY SONKAR SHASTRI :  
SHRI U.V. KRISHANMRAJU :  
SHRI BHARTRUHARI MAHTAB :  
SHRI JAYARAMA I.M. SHETTY :  
SHRI RAVI SITARAM NAIK :  
SHRI SADASHIV RAO DADODA MANDLIK:  
SHRI TARIQ ANWAR :  
SHRI DATTA MEGHE :  
SHRI RAMSHETH THAKUR :  
SHRI AMAN KUMAR NAGRA :  
SHRI BAIJ NATH RAWAT :  
SHRI PUNNULAL MOHALE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the law and order situation is being deteriorated and crimes are on the rise in the country particularly in Delhi and other metropolitan cities;

(b) if so, the details thereof during each of the last three months, till date, State-wise and crime-wise;

(c) whether the Union Government have decided to hold a high level meeting on the unsatisfactory law and order situation in the country particularly in Delhi;

(d) if so, the details thereof;

(e) whether Delhi High Court has urged the Union Government to take immediate action in this regard; and

(f) if so, the steps taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Available information in regard to incidents of IPC Crime under the major Crime heads, viz. murder, dacoity, rape, kidnapping and abduction and C.H. not amounting to murder, during the months of October, November and December, 1998 is given in the enclosed statement. The information relating to total IPC Crimes

in four metropolitan cities during this period is given below:

City	Oct.	Nov.	Dec.
Delhi	6071	5827	3957
Calcutta	933	959	NA
Chennai	NA	NA	NA
Mumbai	2847	2641	2795

(c) to (f) Law and Order situation in Delhi is reviewed from time to time at the highest levels. In a Civil Writ Petition filed by one Shri Rajeev Awasthi, a practising Advocate, the Hon'ble High Court of Delhi had given certain directions which, inter alia, included making operational already sanctioned 17 Police Stations in Delhi and setting up of an expert panel to look into the manpower requirement of the Delhi Police. The newly sanctioned 17 Police Stations have since been made operational. Action to have a study conducted as regards the manpower requirement, etc. of the Delhi Police has been initiated.

#### **Statement**

#### *Month-wise Incidence of Murder during Oct. to Dec. 1998*

S.No.	State/UT/City	Oct	Nov	Dec	Total (col 3 to 5)
1	2	3	4	5	6
1.	Andhra Pradesh	232	NA	NA	232
2.	Arunachal Pradesh	7	NA	NA	7
3.	Assam	177	NA	NA	177
4.	Bihar	NA	NA	NA	0
5.	Goa	5	5	NA	10
6.	Gujarat	112	89	NA	201
7.	Haryana	60	66	NA	126
8.	Himachal Pradesh	8	13	NA	21
9.	Jammu & Kashmir	53	NA	NA	53
10.	Karnataka	121	124	NA	245
11.	Kerala	29	32	NA	61
12.	Madhya Pradesh	250	183	NA	433
13.	Maharashtra	250	236	245	731
14.	Manipur	20	16	NA	36
15.	Meghalaya	NA	NA	NA	0
16.	Mizoram	3	0	NA	3
17.	Nagaland	6	8	12	26
18.	Orissa	NA	NA	NA	0
19.	Punjab	75	67	45	187
20.	Rajasthan	143	106	NA	249
21.	Sikkim	2	0	NA	2
22.	Tamil Nadu	151	142	NA	293
23.	Tripura	27	19	22	68

1	2	3	4	5	6
24.	Uttar Pradesh	860	NA	NA	860
25.	West Bengal	179	171	NA	350
Total (States)		2770	1277	324	4371
26.	Andaman & Nicobar Islands	1	2	1	4
27.	Chandigarh	3	2	0	5
28.	Dadra & Nagar Haveli	0	2	0	2
29.	Daman & Diu	NA	0	NA	0
30.	Delhi	52	41	50	143
31.	Lakshadweep	0	0	0	0
32.	Pondicherry	0	NA	2	2
Total (UTs)		56	47	53	156
Total (All-India)		2826	1324	377	4527

*Month-wise Incidence of Dacoity during Oct. to Dec. 1998*

S.No.	State/UT/City	Oct	Nov	Dec	Total (col 3 to 5)
1	2	3	4	5	6
1.	Andhra Pradesh	29	NA	NA	29
2.	Arunachal Pradesh	6	NA	NA	6
3.	Assam	82	NA	NA	82
4.	Bihar	NA	NA	NA	0
5.	Goa	3	0	NA	3
6.	Gujarat	34	26	NA	60
7.	Haryana	5	3	NA	8
8.	Himachal Pradesh	0	0	NA	0
9.	Jammu & Kashmir	2	NA	NA	2
10.	Karnataka	28	27	NA	55
11.	Kerala	6	9	NA	15
12.	Madhya Pradesh	11	11	NA	22
13.	Maharashtra	52	36	39	127
14.	Manipur	1	0	NA	1
15.	Meghalaya	NA	NA	NA	0
16.	Mizoram	0	1	NA	1
17.	Nagaland	2	1	2	5
18.	Orissa	NA	NA	NA	0

1	2	3	4	5	6
19.	Punjab	5	4	4	13
20.	Rajasthan	5	4	NA	9
21.	Sikkim	0	0	NA	0
22.	Tamil Nadu	12	14	NA	26
23.	Tripura	10	5	5	20
24.	Uttar Pradesh	87	NA	NA	87
25.	West Bengal	37	48	NA	85
<b>Total (States)</b>		<b>417</b>	<b>189</b>	<b>50</b>	<b>656</b>
26.	Andaman & Nicobar Islands	0	0	0	0
27.	Chandigarh	0	1	0	1
28.	Dadra & Nagar Haveli	0	1	0	1
29.	Daman & Diu	NA	0	NA	0
30.	Delhi	5	4	2	11
31.	Lakshadweep	0	0	0	0
32.	Pondicherry	0	NA	0	0
<b>Total (UTs)</b>		<b>5</b>	<b>6</b>	<b>2</b>	<b>13</b>
<b>Total (All-India)</b>		<b>422</b>	<b>195</b>	<b>52</b>	<b>669</b>

*Month-wise Incidence of Rape during Oct to Dec. 1998*

S.No.	State/UT/City	Oct	Nov	Dec	Total (col 3 to 5)
1	2	3	4	5	6
1.	Andhra Pradesh	81	NA	NA	81
2.	Arunachal Pradesh	0	NA	NA	0
3.	Assam	77	NA	NA	77
4.	Bihar	NA	NA	NA	0
5.	Goa	1	1	NA	2
6.	Gujarat	38	23	NA	61
7.	Haryana	29	33	NA	62
8.	Himachal Pradesh	12	4	NA	16
9.	Jammu & Kashmir	14	NA	NA	14
10.	Karnataka	23	25	NA	48
11.	Kerala	61	50	NA	111
12.	Madhya Pradesh	253	194	NA	447
13.	Maharashtra	83	101	116	300

1	2	3	4	5	6
14.	Manipur	1	1	NA	2
15.	Meghalaya	NA	NA	NA	0
16.	Mizoram	5	6	NA	11
17.	Nagaland	0	0	0	0
18.	Orissa	NA	NA	NA	0
19.	Punjab	18	10	12	40
20.	Rajasthan	99	76	NA	175
21.	Sikkim	0	0	NA	0
22.	Tamil Nadu	30	27	NA	57
23.	Tripura	5	2	5	12
24.	Uttar Pradesh	133	NA	NA	133
25.	West Bengal	62	56	NA	118
Total (States)		1025	609	133	1767
26.	Andaman & Nicobar Islands	1	0	0	1
27.	Chandigarh	0	0	1	1
28.	Dadra & Nagar Haveli	1	1	0	2
29.	Daman & Diu	NA	0	NA	0
30.	Delhi	30	27	22	79
31.	Lakshadweep	0	0	0	0
32.	Pondicherry	1	NA	0	1
Total (UTs)		33	28	23	84
Total (All-India)		1058	637	156	1851

*Month-wise Incidence of Kidnapping and Abduction during Oct. to Dec. 1998*

S.No.	State/UT/City	Oct	Nov	Dec	Total (col 3 to 5)
1	2	3	4	5	6
1.	Andhra Pradesh	93	NA	NA	93
2.	Arunachal Pradesh	5	NA	NA	5
3.	Assam	123	NA	NA	123
4.	Bihar	NA	NA	NA	0
5.	Goa	1	2	NA	3
6.	Gujarat	110	87	NA	197
7.	Haryana	47	33	NA	80
8.	Himachal Pradesh	10	15	NA	25

1	2	3	4	5	6
9.	Jammu & Kashmir	38	NA	NA	38
10.	Karnataka	56	43	NA	99
11.	Kerala	29	20	NA	49
12.	Madhya Pradesh	28	75	NA	103
13.	Maharashtra	85	103	91	279
14.	Manipur	10	7	NA	17
15.	Meghalaya	NA	NA	NA	0
16.	Mizoram	0	0	NA	0
17.	Nagaland	4	3	4	11
18.	Orissa	NA	NA	NA	0
19.	Punjab	30	23	25	78
20.	Rajasthan	234	207	NA	441
21.	Sikkim	0	0	NA	0
22.	Tamil Nadu	68	85	NA	153
23.	Tripura	21	21	11	53
24.	Uttar Pradesh	290	NA	NA	290
25.	West Bengal	73	80	NA	153
<b>Total (States)</b>		<b>1355</b>	<b>804</b>	<b>131</b>	<b>2290</b>
26.	Andaman & Nicobar Islands	1	0	0	1
27.	Chandigarh	7	1	3	11
28.	Dadra & Nagar Haveli	0	0	0	0
29.	Daman & Diu	NA	0	NA	0
30.	Delhi	119	89	82	290
31.	Lakshadweep	0	0	0	0
32.	Pondicherry	2	NA	1	3
<b>Total (UTs)</b>		<b>129</b>	<b>90</b>	<b>86</b>	<b>305</b>
<b>Total (All-India)</b>		<b>1484</b>	<b>894</b>	<b>217</b>	<b>2595</b>

*Month-wise Incidence of C.H. not amounting to Murder during Oct. to Dec. 1998*

S.No.	State/UT/City	Oct	Nov	Dec	Total (col 3 to 5)
1	2	3	4	5	6
1.	Andhra Pradesh	13	NA	NA	13
2.	Arunachal Pradesh	1	NA	NA	1

1	2	3	4	5	6
3.	Assam	8	NA	NA	8
4.	Bihar	NA	NA	NA	0
5.	Goa	1	1	NA	2
6.	Gujarat	2	7	NA	9
7.	Haryana	10	2	NA	12
8.	Himachal Pradesh	0	0	NA	0
9.	Jammu & Kashmir	4	NA	NA	4
10.	Karnataka	5	4	NA	9
11.	Kerala	4	5	NA	9
12.	Madhya Pradesh	40	14	NA	54
13.	Maharashtra	22	19	17	58
14.	Manipur	0	0	NA	0
15.	Meghalaya	NA	NA	NA	0
16.	Mizoram	0	0	NA	0
17.	Nagaland	1	0	0	1
18.	Orissa	NA	NA	NA	0
19.	Punjab	6	6	8	20
20.	Rajasthan	4	7	NA	11
21.	Sikkim	0	0	NA	0
22.	Tamil Nadu	6	20	NA	26
23.	Tripura	0	0	0	0
24.	Uttar Pradesh	125	NA	NA	125
25.	West Bengal	69	58	NA	127
Total (States),		321	143	25	489
26.	Andaman & Nicobar Islands	0	0	0	0
27.	Chandigarh	0	0	1	1
28.	Dadra & Nagar Haveli	0	0	0	0
29.	Daman & Diu	NA	0	NA	0
30.	Delhi	8	8	4	20
31.	Lakshadweep	0	0	0	0
32.	Pondicherry	0	NA	0	0
Total (UTs)		8	8	5	21
Total (All-India)		329	151	30	510